

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Original APPLICATION NO. 89 OF 2002
 Applicant(s) Machboob Ali Respondent(s) U.O.I. Ror
 Advocate for Applicant(s) Mr. J.K. Kaushik, Adv. Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
	<u>8/1/2002</u> Mr. J.K. Kaushik, Counsel for Applicant. Register put up in Court for admission at <u>21/1/2002</u> <u>Deegh</u> REGISTRAR C.A.T. JODHPUR
	<u>21/01/2002</u> None is present for the parties. निदेशित नैन-ले ३. नगरा/निदेश नुनवाई के लिए दिनांक 28/01/2002 को प्रस्तुत कर <u>Nail</u> को नैन
	<u>28/1/02</u> Mr. J.K. Kaushik, Counsel for applicant. The only grievance raised by the applicant - in this OA is that he was deprived of appearing in the typing test on the third occasion on account of the fact that he was detailed for election duty on the same day on which the typing test was to be held. Learned counsel for the applicant state that the applicant will approach the departmental authorities by making a representation.